

19
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

OA. No.630 of 1999

Between:

Dated:23.6.99

M.D.Ifthkaruddin

.. Applicant

And

1. The Senior Superintendent of Post Offices,
Nizamabad Division, Nizamabad.
2. The Sub-Divisional Inspector of Post Offices,
Kamareddy, Nizamabad Dist.
4. The Sub-Post Master, Lingampet,
Nizamabad Dist. .. Respondents
3. The Post Master, Kamareddy, Nizamabad.

Counsel for the Applicant : Mr.K.Venkateswarulu

Counsel for the Respondents : Mr.P.Palguna Rao

CORAM:

THE HON'BLE MR.JUSTICE D.H.NASIR : VICE CHAIRMAN

* * *

THE TRIBUNAL MADE THE FOLLOWING ORDER:

None present. Dismissed for default. No costs.

[Signature]
Section Officer

SRR

COPY TO:-

1. HOHND

2. HHRP M(A)

3. HBSJP M(J)

4. D.R.(A)

5. SPARE

1ST AND 2ND COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

ORDER: 23/6/99

ORDER / JUDGEMENT

MA / 2A / CP No.

in
DA. No. 630/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED. D/O

C.P. CLOSED.

R.A. CLOSED.

O.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED

NO ORDER AS

SRR

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What about the
to the Hon'ble?
2 copies

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal प्रवण / DESPATCH 29 JUN 1999 हैदराबाद न्यायपीठ HYDERABAD BENCH
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AKP